

## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/5/2016

NAME OF THE PETITIONER(S)

: Shri Kuberan N. & 21 Others

NAME OF THE RESPONDENT(S)

: Monarch Steels (India) Limited & 3 Others

**UNDER SECTION** 

: 397/398

3. K. Chockalingam repr. oursil for Mr D. Chardragupton Singon

## **ORDER**

Counsel for the Petitioner present. Counsel for R2, R3 and R5 to R8 is present. No representation on behalf of R4. Counsel for the Petitioner is directed to issue private notice to R4 and file proof of sending the same with an affidavit by the next date of hearing.

In the Application (CA/169/17) Counsel for R2 and R6 present. R3, R5, R7 and R8 since expired. LRs of R3, R5, R7 and R8 are to be brought on record for which the Applicant is directed to take necessary steps. Counsel for R2 and R6 are directed to file counter in the Application.

Counsel for the Applicant/Petitioner is directed to send private notice to R4 and file proof of sending the same before the next date of hearing. Put up on **24.10.2017** at **10.30** A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)